BENCH-I

NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH KOLKATA**

C.P.No.451/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh

2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19th February 2018, 10.30 A.M

Name of the Company Parasar Chatterjee -Vs-Classic Cuisine Pvt.Ltd.				
Under Section		241/242		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

Rahul Anddy, Adv.

Resp. No. 2. Rahlfolg. DRDER 19/2/18

Nobody is present from the petitioners' side. Ld. Counsel for the respondent no. 2 is present.

Pleadings are complete. Both the parties are directed to submit written submissions within 3 weeks with a copy in advance to the opposite parties.

List it on 04/04/2018 for arguments.

Sd

(Jinan K.R.) Member (I) (V.P.Singh) Member (I)

Sd